CENTRAL ADMINSITRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.No.467/99

Thursday this the 22nd day of April, 1999

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

V.Ananthakrishna Pillai, S/o Shri Velayudhan Pillai, Office Superintendent Gr.II Railway Divisional Office, Works Branch, Thiruvananthapuram-695014 residing at P usha Vilas, Naduvattoor PO, Kottarakara.

..Applicant

(By advocate Mr. M.R.Gopalakrishnan Nair)

Vs.

- 1. Union of India, represented
 by the General Manager,
 Southern Railway,
 Chennai-3-
- 2. Divisional Railway Manager, Southern Railway, Thiruvananthapuram.14.
- 3. Sr.Divisional Personnel Officer, Southern Railway, Thiruvananthapuram.14.
- Sr.Divisional Engineer, Southern Railway, Thiruvananthapuram-14.

... Respondents

(By Advocate Mr. James Kurien)

The application having been heard on 22.4.99, the Tribunal on the same day delivered the following;

ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

After making submission for quite some time, learned counsel for applicant seeks permission to withdraw this application with liberty to take up the matter with the respondents. Liberty is granted and the application is dismissed as withdrawn. No costs.

Dated the 22pd day of April, 1999

A.V. HARIDASAN VICE CHAIRMAN